

Annexure - 7

| Name of Corporate debtor | | Bharani Commodities Private Limited | | | | | | Date of Commencement of CIRP | | 18.01.2021 | | List of Creditors as on | | 13.10.2021 | | |
|---|------------------------------------|-------------------------------------|-------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|------------------------------|------------------------------------|------------------------|----------------------------|--|
| List of operational creditors (Government dues) | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | Amount in Rs | |
| Sl.No | Details of Claimant | | | Details of Claim Received | | Details of claim admitted | | | | | | Amount of Claim not Admitted | Amount of claim under verification | Remarks, if any | | |
| | Department | Government | Identification No | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if Applicable | | | | Amount of Contingent claim | Amount of any mutual dues, that may be setoff |
| 1 | Deputy Commissioner of Central Tax | Central Government | NA | 18.02.2021 | 43,30,07,128.00 | Nil | Tax due | Nil | Nil | No | Nil | Nil | Nil | 43,30,07,128.00 | Nil | No copies of assessment order /demand notices were received even after several reminders sent. |
| TOTAL | | | | | 43,30,07,128.00 | - | | | | | | | | 43,30,07,128.00 | | |